

concerned, I myself have gone along with him to open a new mine. I think he is very happy about that.

[Translation]

SHRILAKSHMINARAIN MANITRIPATHI: Mr. Speaker, Sir, I would like to ask the honourable Minister of Coal through you, that so far as the transportation of coal through railways, is concerned, the problem does exist; but why is the coal not supplied to V.R.K. Industries and small scale industries which have to get the coal by road and from whom money is taken even six months in advance and still they do not get coal? Will the honourable Minister kindly inform us as to how much money has thus been deposited by road sale consumers and what is the reason they are denied the supply of coal? If there is no scarcity of coal, why is the supply not maintained while no arrangements for transportation are required to be made, because the consumers themselves carry their coal through trucks. What is the number of such cases in which money has been deposited and for how long money is lying deposited.

[English]

SHRI P.A. SANGMA: I have stated in the other House what the hon. Member was saying yesterday that our consumers have deposited the money, I think, to the tune of Rs. 150 crores; and we have not been able to supply coal to them. There has been a backlog. I have given a direction that all those backlogs have to be cleared by the end of this month.

I have not got the letter with me. By tomorrow or day after tomorrow, I will certainly get the feedback; and I will inform the hon. Member about it.

IREP Programme

*809. **SHRIDATTATRAYA BANDARU:**
***SHRI CHETAN P. S. CHAUHAN:**

Will the Minister of PLANNING AND

PROGRAMME IMPLEMENTATION be pleased to state:

(a) the States in which the Integrated Rural Energy Planning Programme has since been implemented;

(b) the details of the work done under this programme in these States so far; and

(c) the States where such programme is proposed to be taken up during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) The Integrated Rural Energy Planning Programme has been extended to all States & UTs except Chandigarh upto 1991-92.

(b) Integrated Rural Energy Planning Programme has two components, namely, the Centrally Sponsored Scheme and the State Sector component. The Centrally Sponsored Scheme, includes sub-components or setting up of IREP Cells at the State level and in selected districts/blocks; training; and technical back up units. Upto 1991-92, 31 State/UT level IREP Cells and 252 district/block IREP Cells have been approved in all the States/UTs except Chandigarh. Upto 1991-92, 36 national level training courses have been organised in national/regional level institutions in various states/UTs. One training-cum-R&D Centre has been set up in Delhi and four more regional R&D Centres are being set up in Gujarat, Meghalaya, Uttar Pradesh and Karnataka. The State sector component for IREP includes project implementation, demonstration, extension and promotion of various rural energy resources and technologies based on the targets fixed by the State Government for their respective IREP blocks.

(c) The Programme is proposed to be extended at the rate of 100 blocks per year in all the States and UTs. during the Eighth Five Year Plan. The details of the Programme in the Eighth Plan are being finalised.

SHRICHETAN P.S. CHAUHAN: There is inadequate supply of electricity in the rural area. Also I have gone through the answer which has been given by the hon. Minister. Under the Public Distribution System, the Minister has stated that kerosene will be supplied as and when available.

I understand there will be three energy schemes for the rural area; they are solar energy, windmill energy and gobar gas plant. How much money is being allocated by the Government for development of these programmes?

SHRI H.R. BHARDWAJ: So far as the rural energy planning programme is concerned, this programme was started on a pilot project basis in the Sixth Plan and 20 selected blocks were taken up. After that, in the Seventh Plan, 252 blocks in various states were selected where this programme was undertaken. And I have the details of the performance in each State. And this programme was undertaken in which the energy and the bio-gas plant and improved chulha, all these were undertaken as a part of the centrally sponsored schemes as well as State Programme.

But so far as the money is concerned, I will just briefly submit that money is not very much there because under the Centrally Sponsored scheme, in five to six years- I am giving year-wise figures or the CSSs in 1986-87, the amount provided was Rs. 64.95 lakhs; in 1987-88, it was Rs. 97.07 lakhs.

In 1988-89 it was Rs. 158 lakhs, in 1989-90 it was Rs. 28.6 lakhs, in 1990-91 it was Rs. 248 lakhs and in 1991-92 it was Rs. 398.73 lakhs. So far as the centrally sponsored schemes were concerned, this was the amount which is, I think, barely adequate for such a programme. But the State component also has some money which is allotted.

But I think that also has been very inadequate because I have seen the performance of the States also. Considering the importance of this programme, the money allocated has been inadequate.

SHRI CHETAN P.S. CHAUHAN: From the Minister's reply it is quite clear that may be, the Central Government or the State Government Governments are not keen about this programme. Because from the answer which is given here, it is seen that only 252 district blocks, IREP cells have been approved. This does not state how many centres are functioning at the moment. I would like to ask the Minister if he could tell me how many centres are functioning in the states, and also the allocation which has been given. As it is, the State Governments are struggling for resources and if the money which has been given is only a maximum of Rs. 2.5 crores, or a programme like the one he has mentioned with 100 blocks per year to be taken up, for the Rural Energy Planning Programme, will this be enough? How will the Government meet this target of 100 blocks per year?

SHRI H.R. BHARDWAJ: Around 250 cells are functioning under both the schemes and the performances also, I have got but it is a very detailed document. If the hon. Member wants the details of each block and what work is being done, I can give the whole details to him. I have got them. About 250 and odd cells which were set up, are functioning. It is a different issue that they are not functioning entirely to the satisfaction, to solve the problem.

In the Eighth Plan I think there is a programme by which they are going to take up around 100 blocks each year during the next five years as a minimum programme. It may go up. In the Seventh Plan it was initially not 252; it was less. But it went up to 252. The State Governments and the Central Government, they are going to discuss about the performance and I think the programme now under the Eighth Plan proposal is for 100 blocks each year.